SUPREME COURT JUDGMENT REGARDING SENTENCE OF IMPRISONMENT ON SETH RAM KRISHNA DALMIA

•149. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state;

(a) the date on which the Supreme Court confirmed two years imprison ment on Seth Ram Krishna Dalmia;

Ob) the date on which he was actually taken to jail; and

(c) how is the time lag explained?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR); (a) The Supreme Court dismissed the appeal filed by Shri Ram Krishna Dalmia on 5th April, 1962.

(b) 9th May, 1962.

(c) The warrant for the execution of the sentence is required by law to be issued by the trial court which it did on 9th May, 1962, after receipt of the original records of the case from the Punjab High Court.

ANTEDATING OF THE SERVICE OF MEDICAL GRADUATES COMMISSIONED IN THE ARMY

•150. SHRI M. M. S. S1DDHU: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that medical graduates on being commissioned in the Army are allowed to have their
•ervice antedated by some period; if so, by what period;

(b) whether the same privilege is accorded to engineering graduates also who are appointed to commissioned ranks in technical branches in the Defence Services; if not, the reason thereof; and

(c) what steps Government propose to take to remove this disparity?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH); (a) Yes, Sir. The period of the antedate may vary from C months to 18 months, depending on the qualifications and or experience of the medical graduates.

to Quettions

(b) Yes, Sir. In the case of engineering graduates who possess certain specified engineering qualifications an antedate of 2 years is given.

(c) Does not arise.

TARGETS FOR THE PRODUCTION OF FINISHED STEEL

•151. SHRI SURESH J. DESAI: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether the targets for the production of finished steel during the Third Five Year Plan have been or are likely to be revised; and

(b) if so, what are the new targets?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) and (b) The targets for production of finished steel during the ThircTFive Year Plan period are being reriewed at present in consultation with the Planning Commission.

LICENCES FOR THE MANUFACTURE; OF STAINLESS STEEL

•152. SHRI SURESH "J. DESAI: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) the number of parties which have so far applied for licences for the manufacture of stainless steel;⁴ and

Cb) the number of applicants who have so far been given licences and for what quantity?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) 29.

(b) One, namely Tata Iron and Steel Company Limited, Jamshedpur, for a capacity of 20,000 tons per annum.